

1	2	3	4	5	6	7
21.	Consultancy Services					
	Design & Eng. Services	4	0	4	0.45	0.02
	Management Services	1	0	1	0.36	0.02
	Marketing	1	0	1	0.15	0.01
	Total	6	0	6	0.95	0.05
22.	Service Sector					
	No-Financial Services	1	0	1	570.30	31.58
	Total	1	0	1	570.30	31.58
23.	Trading Co.	1	0	1	0.00	0.00**
24.	Miscellaneous Industries					
	Horticulture	2	0	2	2.05	0.11
	Others (Misc Industries)	3	0	3	4.42	0.24
	Total	5	0	5	6.47	0.36
	Grand Total	85	0	85	1806.12	

Increase in equity from 59.93% to 74%. Amount not indicated.

Equity is only Rs 39,000/-

Investment on Infrastructure

*230. SHRI K PARASURAMAN :

SHRI SULTAN SALAHUDDIN OWAISI :

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government are considering to promote private sector in the country by involving them in the infrastructure, consumer and social sectors; and

(b) if so, the details thereof;

(c) whether the Government have taken any policy decision in this regard;

(d) if so, the field in which the private participation is proposed; and

(e) if not, by when the decision is likely to be taken?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (e). The existing Industrial Policy of the Government underlines the need to promote private sector participation for investment in the infrastructure sectors. Various sectoral policies for private participation in various infrastructure sectors have also been announced by respective Ministries. As per these policies, private sector is being encouraged to participate in power, telecom, ports, roads etc.

External Commercial Borrowings

*231. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of FINANCE be pleased to state :

(a) the number of companies that have taken

approval of the Government for securing external commercial borrowings during each of the last three years and the number of those companies which have not yet used those borrowings; and

(b) the action taken/proposed to be taken by the Government against the defaulting companies?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a)

Year	No. of proposals approved for external commercial borrowings	No. of proposals where approvals have lapsed
1993-94	143	41
1994-95	330	73
1995-96	300	72

(b) As per the existing guidelines on external commercial borrowings, approvals are valid for a period of one year in case of power projects and six months in all other cases. If the companies fail to submit the loan agreement to the Ministry of Finance within the stipulated period, the approvals are treated as lapsed automatically.

Contract Labour in CIL

*232. SHRI BANWARI LAL PUROHIT : Will the Minister of COAL be pleased to state :

(a) whether some specific work has been assigned